## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 239/9//HDB/2017
NAME OF THE COMPANY	Chrial Bio Sciences Limited
NAME OF THE PETITIONER(S)	Mylan Laboratories Ltd
NAME OF THE RESPONDENT(S)	Chrial Bio Sciences Limited
UNDER SECTION	Sec 9 Of IBC

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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B. Saraj	Advocati	9848197041	Sorg
Kajal Kuman	Advocata	9908066815	Kojel
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## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
		*	

Heard Mrs. Saroja along with Mrs. Kajal Kumari, learned counsels for the petitioner. Post the case on 21.11.2017 for orders.

Member (Technical)

Member (Judicial)

RSN